

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:488
ANSWERED ON:24.02.2011
CORRUPTION IN TATKAL SCHEME
Rawat Shri Ashok Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether corruption is prevailing on large scale in the Tatkal Scheme of Railways;
- (b) if so, the details of all the incidents that came to light in this regard during the last three years and action taken thereon, zone-wise;
- (c) whether the connivance of railway officers in these incidents has also come to notice;
- (d) if so, the details thereof and action taken against them, zone-wise; and
- (e) the remedial measures taken by the Railways to check such activities ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): No report of rampant corruption in Tatkal Scheme has come to notice during the last three years. However, a few complaints of non-accessibility of website of Indian Railways Tourism & Catering Corporation (IRCTC) at the time of opening of Tatkal reservation in the morning were reported in the media. Besides, during the last three years, around 39 Railway staff on five Railways have been found involved in irregular activities concerning Tatkal scheme. The staff concerned have been taken up under Disciplinary and Appeal Rules.

(c): No, Madam.

(d): Does not arise.

(e): The following measures have been taken by the Railways:-

(i) Access to Tatkal booking through e-ticketing on all the days between 0800 & 0900 hours has been blocked to Travel agents/Web service agents/Web agents of Indian Railway Tourism & Catering Corporation (IRCTC).

(ii) Carrying one of the eight prescribed proofs of identity (in original) during the journey by any one passenger booked on a Tatkal ticket has been made mandatory w.e.f. 11.02.2011.